

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

24. C.P.(IB)/1344(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: AGRASEN IRON AND STEELS PRIVATE LIMITED
Vs.
SEBROS STEELS PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Adv. Vrushali Pokharna i/b for Pragnya Legal appearing for the Petitioner and Adv. Harsh Kesharia appearing for the Respondent are present through Virtual hearing. At the request of the Counsel for the Petitioner, the matter is adjourned to **14.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/